NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 13(kol)/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name of the Company	Sushma Bajoria & Anr\	/ersus-Binaguri Investments F	Pvt. Ltd & Ors
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
I.MR. JISHNU CH	OUDHURY, ABU		F. Marian.
2. MR. SAUMABHO	GHOSE, Adu	Petitioner.	28/11/17
3. MR. A. AGARWALLA			
1. Jishn I 2. Nirmal 3. D.N.I		dr. Of 1109	

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 9 are present.

Both the parties are directed to file written statements within 15 days from today.

Respondent has filed I.A.No. 128/2017. Petitioner may file reply within 2 weeks with a copy in advance to the respondents. Thereafter rejoinder, if any, may be filed within 1 week with a copy in advance to the petitioners.

List on 16/01/2018 for arguments.

(Jinan K.R.)

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)